File No. 1-1764/FSSAI/Imports/2018(Part-1)
Food Safety and Standards Authority of India
(A Statutory Authority Established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi – 110002

The 03rd December, 2020

ORDER

Subject: Requirement of Non GM cum GM free certificate to accompany imported food consignments- reg.

With respect to the order dated 21.08.2020 (copy attached) on the above subject it is to state that the date of implementation of said order has been extended by two months and same will be now effective from 01 st March, 2021.

2. This issues with the approval of the Competent Authority.

Encl: As above

(Dr. Amit Sharma) Director (Imports)

To,

All Stakeholders